

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORIGINAL APPLICATION NO. 291/285/2016

Order reserved on 06.08.2021

DATE OF ORDER: 12.08.2021

CORAM

HON'BLE MR. DINESH SHARMA, ADMINISTRATIVE MEMBER
HON'BLE MRS. HINA P. SHAH, JUDICIAL MEMBER

Krishan Kumar Meena S/o Shri Jagdish Narayan Meena, aged about 28 years, resident of Village & Post Saiwar (Chhapar khata Ki Dhani), Tehsil Jamvaramgarh, District Jaipur, Rajasthan.

....Applicant

Shri Tanveer Ahmed, counsel for applicant (through Video Conferencing).

VERSUS

1. Union of India through the Secretary, Ministry of Telecommunication, Sanchar Bhawan, 20, Ashoka Road, New Delhi, Delhi-110001.
2. Bharat Sanchar Nigam Limited through the Chief General Manager Telecom, Rajasthan Telecom Circle, C-Scheme, Sardar Patel Marg, Jaipur-302008.

.... Respondents

Shri Anand Sharma, counsel for respondents through Video Conferencing)